

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:509

ANSWERED ON:25.11.2005

DEPOSITS IN COOPERATIVE BANKS

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Will the Minister of FINANCE be pleased to state:

- (a) the total amount deposited in the co-operative banks of the country during last one year ;
- (b) the amount of loans disbursed by them during the said period, State-wise ;
- (c) whether there is no security to deposits of the people in the co-operative banks ;
- (d) if so, the measures taken by the Government in this regard ;
- (e) the number of complaints received by the Government regarding non-repayment of the deposits by the co-operative banks to the depositors during the last two years; and
- (f) the action taken by the Government in this regard and the outcome thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b) : State-wise total amount deposited and disbursed by the Cooperative Banks District Central Cooperative Banks(DCCBs), State Cooperative Banks(SCBs), Primary Cooperative and Agriculture Rural Development Banks(PCARDBs), State Cooperative & Agriculture Rural Development Banks(SCARDBs)] excluding Urban Cooperative Banks(UCBs) during 2003-04 and 2004-05 are given in Annexure-I to IV. Total deposits of UCBs have gone up from Rs. 1,04,256 crore in 2003-04 to Rs. 1,05,017 crore in the year 2004-05, whereas advances by UCBs amounted to Rs.67,930 crore in year 2003-04 and Rs.66,905 crore in 2004-05 (as per provisional data compiled by RBI).

(c)&(d): Deposit Insurance and Credit Guarantee Corporation (DICGC) provides insurance to the deposits upto Rs. 1 lakh with Cooperative Banks.

(e)&(f) : Government keeps on receiving complaints from customers of the Cooperative Banks on different aspects of functioning of Cooperative Banks on a continued basis, including those related to non-repayment of deposits. The complaints are taken up with respective banks through NABARD/RBI for redressal.